

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3386 /A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, May, 2025.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2025/383-86 dated 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Aalo, West Siang District, Arunachal Pradesh has been granted **5 (five) days casual leave w.e.f. 02.06.2025 to 06.06.2025, along with station leave permission from 01.06.2025 to 08.06.2025.** The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3387-3388/A, dtd.
Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Aalo, West Siang District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court, Guwahati.

@
26.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]